359 Announcement of AUGUST 18, 1973 Committee of Parliament

[Mr. Speaker]

5. Shri Jaisukh Lal Hathi, M.P., and 6. Shri Mahavir Tyagi, M.P.

Shri K. N. Tiwari will be the Chairman of the Committee.

Both the Secretaries of Lok Sabha and Rajya Sabha will be associated with the Committee.

The function of the Committee shall be to advise the Chairman of Rajya Sabha and the Speaker of Lok Sabha on the changes that are considered desirable in the structure of pay and allowances, leave and pensionary benefits to the officers and all categories of staff of the Rajya Sabha and Lok Sabha Secretariats in the con_{γ} text of the decisions of the Governments on the recommendations of the Third Pay Commission.

The Committee will make their recommendations to the Chairman of Rajya Sabha and Speaker of Lok Sabha as early as possible.

भौ मनुलिमय (बांका) : उस मे म्राटिकल 98 जोडिये।

भी बी॰ पी॰ भोर्ष (हापुड): म्रघ्यक्ष महोदय, मैं एक जानकारी चाहता हू।

प्राध्यक्ष महोदयः मुझे से जानकारी मत सीजिये ।

भी बी॰ पो॰ तोर्ग. ग्रध्यक्ष महोदय, वित्त मंत्रीयापालियामेट्री एफेउर्सं मिनिस्टर कैसे इस कमेटी के सदस्य हो पाथेंगे मौर कैसे म्रपने फर्ज की ग्रदायगी कर पायेगी।

DISCUSSION ON REPORT OF THE THIRD CENTRAL PAY COMMISSION -Conid.

भी झंकर बयाल सिंह (चतरा) : अध्यक्ष जी, "सुद्दत से होश में हैं, नजर दिने जवां हैं, लेकिन खुलान भव तक, हम कौन हैं, कहा है।"

Discussion on 360 Report of 3rd Pay Commission

मध्यक्ष जी, बड़े गौर से मैं भाषण सन रहा था जिस में वेतन झायोग की सिफारिशों पर बहुत चर्चा हुई। वेतन बढामो सब ने कहा, किसी ने यह नहीं कहा कि काम बढायी, किसी ने यह नही कहा कि दक्षना बढाओ किसी ने सुझाव नही दिया कि भ्रष्टाचार को हटाम्रो। सभी वक्ताम्रोने मूल रूप से यह कहा कि वेतन बढामो । वेतन बढे है, मै इस का स्वागत करता ह जो वेतन भायोग ने सिफारिश की है, और मैं वित्त मती महोदय से यही प्रार्थना करना चाहता ह कि जो ग्रापके सामने सिफारिश आयी हैं उन्हें जल्दी से जल्दी झाप लागु करने की घोषणा करें। लेकिन एक बात मै जरूर कहना चाहुगा कि बेतन ग्रायोग की जो निपोर्ट ग्रायी है उस मे 185 रु० से लेकर 3 500 रु० तक के स्केल दिये गये है, यानी 185 रु० मिनिमम म्रौर 3,500 रु॰ मैक्सिमम दोनों में 20 गुने का फर्क है। मैं कहना चाहता ह कि इस पर कम से कम आप एक बार ग्रोर विचार करे। वेतन बढाने में भ्राप को ग्रापत्ति होती है लेकिन घटाने मे तो कोई झापत्ति नही होनी चाहिये। इसलिये 3,500 रु० जिन का वेतन मन्जुर किया गया है उस को निर्मम हो कर, जैसे झौपरेशन किया जाता है वैसे कम से कम 1,000 झाप जरूर कम कर दे झीर झाप देखेंगे कि इस से देश की जनता खाश होगी, खण होंगे जिन को ग्रसंतोष है कि हमारा वेतन कम है।

ग्राप ने 3,500 रु० किन्हें दिये है[?] बड़े बड़े मफसरो को दिये हैं। लेकिन उन का चरित क्या है? वह बिहार में पटना में एक एक कसिल्नर जो ग्राई० ए० एस० हैं, स्त्री नायम्रती, उख ने जो चरित का परिंचय दिया है उस से पंता चलता है कि उम का 'चरित कितना चिनौना और गिरा हुआ हैं। तो भ्राप को एक बार सोचना पड़ेगा क्यों कि राष्ट्र निर्माण की बात है। राष्ट्रीय निष्ठा की कमी है।

इन सदर्भ में इनको ग्रापको सोचना पडेगा।

गांधी जी ने कहा था कि दरिंद नारायण को ऊंबा उठाक्रो तभी देझ झसली स्वराज्य प्राप्त कर सकेगा । झापने साढे 29 लाख या तीस लाख कर्मचारियो की बात तो जरूर कही है लेकिन 55 करोड जनता का क्या होगा जिस मे से तीम करोड जनता का क्या होगा जिस मे से तीम करोड जनता हमारी ऐसी है जो गरीबी की सोमा के नीचे रह रही है, कसक रही है, इस पर झापने ध्यान नही दिया है । इसलिए मैं कहता हूं कि बढान्नों की स्पर्धा में न पड कर झाम मूल्यों को चटाएं । मूल्य घटंगे तो कोई भी नहीं करेगा कि हमारा बेतन बढ़ाभो ।

वेतन भायोग की सिफारिशों पर माज वहस हो रही है । इस तरह की बहस बहुत बार हो चुकी है । विरोधी दलों के नेता बाहबाही लूटने के लिए बहुत बात कह चुके हैं। वा अपेयी त्री ने खवानो की बात कर दी । जवानों की बात जल्हाण साहज से बढ़ कर भीर कौन कर सकता है ? उन्होने परिवार की बात कह दी । खुद तो बैचलर है, बह परिवार की बातों को कैसे जान मकते हैं। इसी तरह से बहुत सी बांतें श्री पीलू मोदी ने भंह थी। वे बेचारे क्या जानें कि झान वेड़ पर फलता है या खेत में। इन में ग्राइ न पड़ें। सरकार की जो मजाक समाजवाद की नौति है, जो ग्रामे बडुने की नौति है, जरीबों को राहत पहुंचाने की नौति है, उस पर मैं बाहता हूं कि सरकार ग्रडिग'रहे ग्रौर विल्वास रखे कि पूरा देश उसके साथ है।

SHRIMATI MUKUL BANERJI (New Delhi): I shall only give the points. When the Indian Labour Conference worked out and said that Rs. 314 should be the minimum wage, to fix this up at Rs. 185 is very small. I would like to suggest that for avoiding inflation if something is to be done it should be done from the bigger pay packets than from the minimum wage. And then, apart from the minimum wage, some facilities should be provided to the Government servants because wage alone is not enough, they should be enabled to get things at cheaper rate, at cheaper prices, as is the case in the Defence Ministry, which gives such things to its officials. The Third Pay Commission has favoured the generalists over the specialists It has tried to work out something against what our beloved Prime Minister has said, namely, 'A nation which does not value trained Intelligence is doomed.' The IAS will enter the selection grade in the fourteenth year of service while doctors and engineers will get the selection grade only in the twentythird year of their service. For allied services there will be various tests whereas for IAS officers there is only one test at the time of entry which will suffice and they will have to undergo no other tests. This is very unfair.

Then 99 per cent of the posts carry special pay. This has been reduced to 75 per cent in the States. Why should there be special pay?

Then, it is very unfortunate to find the pay structure formed by the Pay Commission for School Teachers of Delhi and Central Schools. It has undone all that

Report of Ind Pay 964 Commission

(Shrimati Mukul Banerjee)

was done by the Government of India in 1971. The Pay Commission says that while the total existing emoluments should . he broadly protected no further increases are called for in the pay scales. But the Principal who was setting Rs. \$80 p.m. in the scale of Rs. 700-1100 would now get the scale of Rs. 1050-1600 and an Education Officer who was in the scale of Rs. 740-1100 would get Rs. 1200-1600 which means an increase of Rs. 170 p.m. to Rs. 400 p.m. But in the case of the teachers there is no increase. Hence the disparities between the pay scales of principals and teachers should be reduced by proportionate increases in pay scales and rates of increments to be given to all categories of teachers working in the Central and Delhi schools.

I also wanted to speak about the staff members here but, I am very happy to note that you have already appointed a Committee.

SHRI A. K. M. ISHAQUE (Basinhat): Bisass give one only five minutes.

MR. SPEAKER: You will please sit down. Now, the Finance Minister.

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVÁN). Mr. Speaker, Sir, as I told you, I would require only five minutes. But, that did not mean that there is no important point that has been made here. I think that most of the Members who have participated in this discussion have made useful suggestions on the Report of the Pay Commission which I have presented. When I did it, I had anticipated that this House should have an opportunity to discuss this issue, so that it may be of use to the Government.

Laga glad that this House to-day has discussed all the aspects of the Report the recommendations made by them. According to come, there is some emission in the Report, and according to some there is some strong point made by the Pay Commission Many Members who participated in the discussion have made very constructive suggestions. Some Members on the other side have also made some suggestions. So, I can assure them all that it will ultimately be the Cabinet which will have to take a decision in the matter. We have not gone into the matter in the Cabinet because we wanted to know the views of Members of Parliament.

SHRI PILOO MODY: Then we could have had an earlier debate.

SHRI YESHWANTRAO CHAVAN: This is the proper time for discussing it. It is good that we have got the viewpoints of many Members. I can only make one or two points of a general nature.

SHRI S. M. BANERJEE: Will you have another meeting?

SHRI YESHWANTRAO CHAVAN: I am coming to that. Really speaking, though this question is full of difficulties -I do not deny that-we want to solve this question with an attitude of cooperation from our side as well as from the other side. For that matter, it would be much more important that nobody takes any partisan, political position, or any negative position, and this is my expectation. When I say 'negative position', I mean that somebody mentioned one or two points-someone said 'scrap the Pay Commission Report' or 'scrap the J.C.M.'. I would say that this would be a position of resorting to status quo. I think one of the Members-I think it was Shri Raja Kulkarni-talked about scrapping it. I think that is a negative position I would say that in the course of the last five years or so, a most important thing that has happened between the relations of the Government employees and the Government is the emergence of this very important forum-J.C.M. It is a very important one. We are following some new procedures there, where both the employer and the employees can sit together and discuss their problem and try to find solutions to their problems. So, it is necessary to strengthen that thing.

Some Members, in a spirit of anger, said 'scrap it if necessary'. But, our attitude is not for scrapping it. Our attitude is to strengthen it up. When a Member sud that, I think he did not meant it. He just mentioned it by way of an argument. All that 1 am saying is, let us have this attitude of constructive cooperation. Then I am sure will be able to find a practical solution to this. Before I conclude, I must thank all the Members for their participation in this useful discussion.

MR. SPEAKER: The House now stands adjourned to meet again at 11 A.M. on Friday, the 17th August, 1973.

19.09 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Friday, August 17, 1973/Sravana 26, 1895 (Saka).